

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL ,
KOLKATA BENCH
KOLKATA

CP(1B) NO.416/KB/2017

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company	Zee Entertainment Enterprise Ltd -Vs- Pleroma Consulting Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sourav Das *S. Das* *Adv.* *Feb 17* *J. K. R.* 23/8/17

2. Aganwar Choudhury
Aganwar Choudhury
Advocate of OC

23-08-2017 – CP(IB) No. 416/KB/2017 – Zee Entertainment Enterprise Ltd. Vs.
Pleroma Consulting Pvt. Ltd.

O R D E R

The Ld. Counsel for the Applicant/Operational Creditor is present.

The Ld. Counsel for the Applicant submits that notice along with the copy of petition was served on the Corporate Debtor.

As per the track report filed by the applicant, it appears that the notice was delivered to the Corporate Debtor on 09-08-2017.

The Applicant is directed to issue notice of hearing through the Registry.

The Office is also directed to issue notice upon the Corporate Debtor by hand.

The Applicant wants to file an affidavit in connection with service of notice as well as with regard to admission of claims by the Corporate Debtor.

Heard the Ld. Counsel of the Applicant. For filing affidavit, adjournment is allowed.

List the matter on 04-09-2017.

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K R JINAN
MEMBER(J)